

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**I.A. No. 34 of 2017 in
Petition No. 11/MP/2017**

Subject : Interlocutory Application seeking amendment of the Petition No. 11/MP/2017.

Applicant : GMR Chhatisgarh Energy Limited (GCEL).

Respondents : Power Grid Corporation of India Limited and Others.

Date of hearing : 27.7.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Hemant Singh, Advocate, GCEL

Record of Proceedings

Learned counsel for the Applicant submitted that the present Interlocutory Application (IA) has been filed seeking permission to amend the main petition on account of subsequent developments which have taken place post filing of the main petition.

2. After considering the IA, the Commission directed the Applicant to file the amended petition on or before 30.8.2017. Accordingly, the Commission disposed of the IA.

3. The petition shall be listed for hearing on admission after receipt of the amended petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**